

- (x) Rajiv Gandhi National Fellowship for ST students;
- (xi) Scheme for Post Matric Scholarship, Book Bank and Upgradation of Merit of ST students;
- (xii) Scheme of Hostels for ST Girls and Boys;
- (xiii) Establishment of Ashram Schools;
- (xiv) Research Information, Mass Education, Tribal Festivals and others.

Development Authority for Tribals

2861. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether experts had recommended development authority for tribals;
- (b) if so, the details thereof and the present status thereof; and
- (c) the present status of JTDA?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P. R. KYNDIAH): (a) and (b) A Sub-Group of Experts was set up by the Planning Commission in February, 2006 under the joint chairmanship of Dr. (Ms.) Syeda hameed and Shri Jairam Ramesh to look at issues pertaining to the Jarawa Tribe in the Andaman Islands with a view of preserving their life and lifestyle, identity and culture. The report of the Sub-Group, *inter-alia*, recommended establishment of a Jarawa Tribal Development Authority (JTDA), which would examine all aspects of the Jarawa situation, suggest policies and ensure their implementation. The JTDA would monitor and suggest the areas and extent of contact to ensure the protection of Jarawas.

- (c) The JTDA has not been constituted.

Interpretation of Calling 'Adivasi'

†2862. SHRI SHREEGOPAL VYAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are any efforts to put an end to the use of deliberate

†Original notice of the question was received in Hindi.

addressing the people of Scheduled Tribes as "Adivasi" by the British; if so, the details thereof; and

(b) whether Commission have been Constituted on the lines of Niyogi Commission of erstwhile Madhya Pradesh in other States also; if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P. R. KYNDIAH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Expenditure on health and education of children

†2863. SHRI DHARAM PAL SABHARWAL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that in spite of economic development in the country, the percentage of expenditure on health and education of the children is same as it was in the last decade;

(b) if so, the details thereof; and

(c) the percentage of expenditure on health and education of children in GDP?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD

DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) to (c) The Revenue Expenditure of Union Government on Health and Family Welfare has increased from Rs. 1,053.84 crores. in 1996-1997 to Rs. 5,661.7 crores in 2005-2006. The Revenue Expenditure on education was Rs. 2,509.63 crores in 1996-1997 and has gone up to Rs. 13,138.21 crores in 2005-2006. The Gross Domestic Product has increased from Rs. 13.68,209 crores in 1996-1997 to Rs. 35,24,276 crores in 2005-2006. It shows a considerable increase in the expenditure on education and health during the last decade.

The percentage of expenditure on health and family welfare was 0.081 in 1996-1997 and 0.162 in 2005-2006. The percentage of expenditure on general education was 0.183 in 1996-1997 and 0.373 in 2005-2006 in terms of Gross Domestic Product.

The above information is given in the Annual Report of the Ministry of

†Original notice of the question was received in Hindi.